

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST DATED 23.12.2020 (WEDNESDAY)**

**COURT – III**

**10:25 AM**

**In the Court of Hon’ble Mr. Justice Venugopal M., Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 695 of 2020	Sumilon Polyester Pvt. Ltd. (Formerly Sumilon Polyester Ltd.) Vs. Parikh Packaging Pvt. Ltd.	Malak Bhatt	Aastha Mehta

**10:30 AM (VIRTUAL MODE)**

**For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) No. 238 of 2020	Mohindra Kumar Setia & Anr. Vs. Satguru Buildwell Pvt. Ltd.	Amol Vyas	
<b>3.</b>	Comp. App. (AT) No. 239 of 2020	Neeraj Gupta & Anr. Vs. A-1 Equipments (P) Ltd. & Ors.	Sumit K. Batra	

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**By the order of Hon’ble Acting Chairperson**

**-sd/-  
Registrar**